

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 259/TT/2017

- Subject** : Petition for determination transmission tariff from COD to 31.3.2019 for 400/220 kV 1 X 500 MVA ICT-III at Satna alongwith associated ICT bays and 2 Nos. 220 kV line bays at Satna Sub-station under “Western Region Strengthening Scheme-XVI” for tariff block 2014-19 period.
- Date of Hearing** : 28.8.2018
- Coram** : Shri P.K. Pujari, Chairperson
Shri A. K. Singhal, Member
Dr. M. K. Iyer, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Madhya Pradesh Power Management Company Ltd. (MPPMCL) and 7 others
- Parties present** : Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL
Shri Rakesh Prasad, PGCIL
Shri B. Dash, PGCIL
Shri Pankaj Sharma, PGCIL
Shri Rajeev Kumar Gupta, MPPMCL

Record of Proceedings

The representative of the petitioner submitted that the queries raised in RoP dated 5.4.2018 have been submitted vide affidavit dated 16.4.2018. He also submitted that COD letter, CMD certificate, CEA certificate and RLDC/NLDC certificates have been filed and requested to allow tariff as claimed in the petition.

2. After hearing the petitioner, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

